

SHRI MANOHAR GOPALKRISHNA PRABHU PARRIKAR (BHARATIYA JANATA PARTY-11 PANAJI)

Official Gazette Series II No. 21 dated 28th August, 2017

Declaration of the result of Election under Section 66 of the Representation of the People Act, 1951 (Election to the Legislative Assembly of Goa from 11- Panaji Assembly Constituency

In pursuance of the provisions contained in Section 66 of the Representation of the People Act, 195, read with Rule 64 of the Conduct of Elections Rules, 1961, Shri Manohar Parrikar, sponsored by Bharatiya Janata Party, has been duly elected to fill the vacancy caused in that House by the resignation of Shri Sidharth Sripad Kuncalienker.

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ELECTORAL

Total votes polled: 15237 Total votes received: 9862 Margin of victory: 4803

PERSONAL

D.O.B: E-Mail:

Official Address with Pin Code

13.12.1955 <u>cm.goa@nic.in</u> <u>mla.panaji.gvs@gov.in</u> Office of the Chief Minister, Government of Goa, Secretariat, Porvorim- Goa Pin: 403521

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CONSTITUTIONAL OFFICES HELD

24 October 2000	Chief Minister of Goa and held portfolios of Home,
till 2 February 2005	Finance, Personnel, General Administration
	Department, Education, Airport, Official
	Language and Public Grievances till 4.3.2002

- (i) Portfolios of Airport, Official Language and Public Grievances, Revenue, Inland Water Transport were added on 5.3.2002.
- (ii) Portfolios of Home, Finance, Personnel, General Administration, Education, Official Language and Public Grievances, Revenue, Inland Water Transport, Information Technology were added on 5.4.2002
- (iii) Portfolios of Transport, Printing & Stationary and Protocol were added on 17.4.2002
- (iv) Portfolios of Water Resources Department, Information Technology, Law and Judiciary, Election & Chief Electoral Office and Legislative Affairs were added on 8.5.2002
- (v) Portfolios of Tourism, Weights & Measures and Rural Development Agency were added on 10.5.2002
- (vi) Portfolios of P.W.D., Animal Husbandry, Women & Child Development, Sports & Youth Affairs and Airport were added on 15.5.2002
 - (vii) Portfolios of Home, Personnel, Finance, General Administration, Vigilance, Education were added on 2.6.2002
- (viii) Portfolios of Tourism, Sports & Youth Affairs, Captain of Ports were added on 14.6.2004
- (ix) Portfolios of Home, Personnel, Finance, General Administration Department, Vigilance and Education were added on 22.6.2004
- (x) Portfolios of Forests, Co-operation and Protocol were added on 6.7.2005
- (xi) Portfolios of Home, Personnel, Finance, General Administration Department, Education, Vigilance, Town & Country Planning were added on 27.1.2005
- (xii) Portfolios of Home, Personnel, Finance, General Administration Department, Vigilance, Town & Country Planning, Provedoria, Environment, Science & Technology were added on 28.1. 2005
- (xiii) Portfolios of Water Resources Development, R.D.A, Weights & Measures, Legal Metrology, P.W.D., Archives & Archaeology, Museum, Fisheries, Transport, Revenue, Printing & Stationary were added on 31.1.2005.

 9 March 2012 till 8 November 2014
 Chief Minister of Goa and held portfolios of Home, Personnel, Finance, General Administration, Vigilance and Education.

9 November 2014 till 13 March 2017	Defence Minister of the Government of India.
14 March 2017 till date	Chief Minister of the State of Goa and holds portfolios of Home, Personnel, Finance, Vigilance and General Administration.
(ii)Leader of Opposition	
June1999 to November 1999	Leader of Opposition.
14 June 2005 to 5 June 2007	Leader of Opposition.
19 June 2007 to 6.3.2012	Leader of Opposition.

MEMBERSHIP OF THE LEGISLATIVE ASSEMBLY OF THE STATE OF GOA

1994-1999	Member, Second Legislative Assembly of the State of Goa.
June 1999	Member, Third Legislative Assembly of the State of Goa.
June 2002	Member, Fourth Legislative Assembly of the State of Goa.
7 June 2007	Member, Fifth Legislative Assembly of the State of Goa.
7 March 2012 till	Member, Sixth Legislative Assembly of the State of
25 November 2014	Goa.

*Bulletin Part II No. 53 dated the 4th September, 2017

Shri Manohar Gopalkrishna Prabhu Parrikar, elected as the Member of the Seventh Legislative Assembly of the State of Goa from the Panaji Constituency (No. 11) on the 28th August, 2017, in the Bye-elections has been administered oath before the Speaker, Goa Legislative Assembly on the 4th September, 2017 (forenoon).

*4 September 2017 till date Member, Seventh Legislative Assembly of the State of Goa

MEMBER OF PARLIAMENT (RAJYA SABHA)

26 November 2014 till 2.9.2017 Member of Parliament (Rajya Sabha)

MEMBERSHIP OF COMMITTEES

1995-1996 Member, Estimates Committee.
Member, Budget Committee.
Member, Goa Board of Secondary and Higher
Secondary Education.
Member, House Committee on Special Incentives
for Conservation and Modernization of Traditional
Salt Industries in Goa.

	Member, Select Committee on the Legislative Diploma No. 645 dated 30.3.1993 (Amendment) Bill, 1995. Member, Select Committee on the Goa Police Bill, 1995.
1996-97	 Member, Panel of Presiding Members. Member, Estimates Committee. Member, Budget Committee. Member, House Committee to study Model Rent Control Legislation. Member, House Committee on Code of Communidades. Member, Select Committee on the Goa Secondary and Higher Secondary Education Board (Amendment) Bill, 1996.
1997-98	Member, Public Accounts Committee. Member, Committee of Petitions. Member, House Committee to investigate into allotments and encroachments at all sites in Goa which were allotted under 20 Point Programme.
June 1999	Member, House Committee on control of the manufacture of drugs of Goa Antibiotics.
1999-2000	Member, Committee on Delegated Legislation. Member, Budget Committee. Member, Business Advisory Committee.
2000-2001 26 June 2007	 Member, Panel of Presiding Members. Chairman, Committee on Public Undertakings. Member, Select Committee on the Goa Agriculture Tenancy (Validation of Appointments and Proceedings) Bill, 2000. Member, Business Advisory Committee. Member, Committee on Government Assurances. Member, Budget Committee. Member, House Committee on irregularities by Steel Industries in Goa. Member, Business Advisory Committee.
September 2007	Chairman, Budget Committee. Member, Rules Committee. Member, Public Accounts Committee.
April 2008	Member, House Committee for finalization of sites for garbage treatment plants/land fill sites.
April – August 2008	Chairman, Demands related Ad hoc Committee on Home.
27 April 2009	Chairman, Demands related <i>Ad hoc</i> Committee on Home (2009-2010).

9 September 2009	Chairman, Public Accounts Committee. Member, Business Advisory Committee. Member, Rules Committee.
22 October 2010 to 2011	Chairman, Committee on Public Accounts Committee Member, Business Advisory Committee
7 October 2011 to 2012	Member, Rules Committee. Member, Business Advisory Committee Member, Rules Committee.
26.3.2012	Member, Business Advisory Committee.
8.8.2012 2017- 2018	Chairman, Select Committee on the Goa Succession, Special Notaries and Inventory Proceeding Bill, 2012. Chairman, Goa Commission for Minorities Bill, 2012. Chairman, House Committee to look into the problems arising out of CRZ Regulations and notices of demolitions that are issued by the Panchayats and other related issues. Member, Rules Committee. Member, Business Advisory Committee
	OTHER INFORMATION Associate Member of Indian Institute of Welding, Indian Institute of Engineers Fluid Power Society of India.
2001	Awarded with the distinguished Alumnus Award, by I.I.T. Mumbai.
2012	Awarded the prestigious –The Indian of the Year Award (politics category) by CNN-IBN.
Special interests	Social service